## Annexure-4

Name of the corporate debtor:
Date of commencement of Liquidation:
List of creditors as on:

RMOL Engineering and Offshore Limited 06-12-2021 08-03-2022

## List of unsecured financial creditors

## (Amount in ₹)

		Details of cl	aim received	Details of claim	admitted					Amount of			
Sl. No.	1	Date of receipt	1		Nature of claim	Amount covered by guarante e	Whether related party?	% of voting share in CoC	1	any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	, ,
1	Citi Securities and Financial Services Pvt Ltd	06-01-2022	60,68,00,656	60,68,00,656	Unsecured	NA	No	10.68%	60,68,00,656	NA	NA		Claim is by debt-assignee for the debts assigned by related party. Matter is sub-judice at NCLAT hence claim is admitted provissionally.
2	CLE Private Limited	06-01-2022	1,59,44,62,690	1,59,44,62,690	Unsecured	NA	No	28.08%	NA	NA	NA	NA	
3	IFCI Limited	13-01-2022	3,42,69,48,965	3,42,69,48,965	Unsecured	NA	No	60.34%	NA	NA	NA	NA	
4	Ashwini Infrastructure Pvt. Ltd	14-01-2022	79,33,382	79,33,382	Unsecured	NA	No	0.14%	NA	NA	NA	NA	
5	Metropolitan Industries	20-01-2022	2,24,92,095	2,24,92,095	Unsecured	NA	No	0.40%	NA	NA	NA	NA	
6	Montana Infrastructure Limited	14-01-2022	2,03,91,191	2,03,91,191	Unsecured	NA	No	0.36%	NA	NA	NA	NA	
			5,67,90,28,979	5,67,90,28,979				100.00%					